SPECIAL BENCH ITEM NO. 125

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 123/2019 IN CP No. 36/ALD/2019

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI SUBRATA KUMAR DASH,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 20th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**AFZAL D QURESHI V/S M/S TAJ TANNERIES PVT LTD**
UNDER SECTION	**241/242 OF COMPANIES ACT 2013**

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th May, 2023.

-Sd-
(Deputy Registrar)

20th March, 2023

Priya Agarwal
(Stenographer)